

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K. 13018/04/2020-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 07th January, 2021.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Sudhanshu Dhulia, Judge of the Uttarakhand High Court, to be the Chief Justice of the Gauhati High Court with effect from the date he assumes charge of his office.

MJP
7/1/2021

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K.13018/04/2020-US.II

Dated 07.01.2021

Copy to:-

- 1 Shri Justice Sudhanshu Dhulia, Judge, Uttarakhand High Court, Nainital.
- 2 The Secretary to the Governor, Uttarakhand, Dehradun.
- 3 The Secretary to the Chief Minister, Uttarakhand, Dehradun.
- 4 The Secretary to the Chief Justice, Uttarakhand High Court, Nainital.
- 5 The Chief Secretary, Government of Uttarakhand, Dehradun.
- 6 The Registrar General, Uttarakhand High Court, Nainital.
- 7 The Accountant General, Uttarakhand, Dehradun.
- 8 The Secretary to Governor of Assam, Guwahati.
- 9 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 10 The Secretary to Governor of Mizoram, Aizawl
- 11 The Secretary to Governor of Nagaland, Kohima.
- 12 The Secretary to Chief Minister of Assam, Guwahati.
- 13 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 14 The Secretary to Chief Minister of Mizoram, Aizawl.
- 15 The Secretary to Chief Minister of Nagaland, Kohima.
- 16 The Secretary to the Acting Chief Justice, Gauhati High Court, Guwahati.
- 17 The Chief Secretary, Government of Assam, Guwahati.
- 18 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 19 The Chief Secretary, Government of Mizoram, Aizawl.
- 20 The Chief Secretary, Government of Nagaland, Kohima.
- 21 The Registrar General, Gauhati High Court, Guwahati.
- 22 The Accountant General, Assam, Guwahati.
- 23 The President's Secretariat, (CA.II Section), New Delhi
- 24 PS to Principal Secretary to the Prime Minister, New Delhi.
- 25 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 26 PS to ML&J/PPS to Secretary (J)/ JS(Apptts.)/Director (Apptts.)/SO(Apptts.)
- 27 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

A.K. Aggarwal
07.01.2021.

(Arun Kumar Aggarwal)
Section Officer (Appointments)